NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 81(ND)2016 CA. NO.

CORAM:

PRESENT: SH. MAHARAJ KRISHAN HANJURA

HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY: M/s. Ms. Parul Kapoor & ors. V/s. M/s. S.M Brass House Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

DESIGNATION REPRESENTATION SIGNATURE

2 AMARKHERA ADVOCATE RESPONDENTS.

J. SIDDHARTH GAUTAM, ABVOCATE PETITIONERS & GRENT

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent seeks and is given one week's time to file the additional reply. Learned counsel for the respondent shall provide the copy of the same to the learned counsel for the petitioner and the Learned counsel for the petitioner shall file the rejoinder, if any, to the reply and additional reply of the respondent within a period of 2 weeks thereafter.

List on 18.10.2016.

(R. Varadharajan)

Member (Judicial)

Sd1-

Sd1-(Maharaj Krisnan jura) Member (Judicial)